

1939 with a view to update the same and also to suggest suitable changes to replace the present Act by a positive and coherent legislation capable of meeting the modern day needs.

**Renewal of Railway Track in Gujarat During Seventh Five Year Plan**

789. SHRI RANJIT SINGH GAEKWAD : Will the Minister of TRANSPORT be pleased to state :

(a) how many kilometres of Railway track in Gujarat is proposed to be renewed during the Seventh Five Year Plan ;

(b) the cost of such renewal ; and

(c) the total area of renewal and the cost of the same during 1985-86 in Gujarat ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) to (c). The Track Renewals Plan is prepared on all India basis. The position of arrears of track renewals is maintained on Zonal Railway basis and not on State basis. Very approximately 860.5 kms. of railway track in Gujarat is proposed to be renewed during the Seventh Five Year Plan at a cost of Rs. 151.10 crores. A length of 290 km is proposed to be renewed during 1985-86 at a cost of Rs. 50 crores in

Gujarat.

**Target for Family Planning for Seventh Plan**

790. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the State-wise target set for Family Planning for Seventh Plan ; and

(b) the fresh steps taken to popularise Family Planning programme in the country ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) The State-wise targets for the entire Seventh Plan have not been fixed. However, State-wise, method-wise targets for 1985-86, the first year of the Seventh Plan, are furnished the statement given below.

(b) An Action Plan has been formulated by the Ministry to control population growth in the country. The major elements of the Action Plan are increased community participation, improved communication strategy, provision of suitable incentives, improving programme management and appropriate research and evaluation.

**Statement**

*Family Welfare Targets 1985-86*

Sl. No.	State/UTs/Agency	Sterilisation	I.U.D.	C.C. Users	O.P. Users
1.	2.	3.	4.	5.	6.
1.	Andhra Pradesh	530,000	100,000	300,000	80,000
2.	Assam	180,000	24,000	40,000	10,000
3.	Bihar	571,000	174,000	150,000	50,000
4.	Gujarat	300,000	250,000	472,000	74,000
5.	Haryana	100,000	145,000	350,000	25,000
6.	Himachal Pradesh	38,000	21,000	23,000	9,000
7.	J and K	40,000	17,000	15,000	4,000
8.	Karnataka	336,000	160,000	200,000	63,000
9.	Kerala	215,000	55,000	75,000	35,000
10.	Madhya Pradesh	425,000	200,000	500,000	100,000

1	2	3	4	5	6
11.	Maharashtra	565,000	600,000	600,000	148,000
12.	Orissa	210,000	100,000	157,000	36,000
13.	Punjab	120,000	207,000	260,000	28,000
14.	Rajasthan	285,000	85,000	160,000	31,000
15.	Tamil Nadu	475,000	168,000	200,000	76,000
16.	Uttar Pradesh	600,000	665,300	690,000	90,000
17.	West Bengal	450,000	108,000	264,000	82,000
18.	Manipur	6,400	6,200	6,600	900
19.	Meghalaya	600	500	2,200	500
20.	Nagaland	400	200	1,000	600
21.	Sikkim	700	1,000	400	1,400
22.	Tripura	10,000	4,000	3,000	2,000
23.	A and N Islands	1,400	800	500	200
24.	Arunachal Pradesh	400	1,400	500	600
25.	Chandigarh	3,300	10,000	10,000	800
26.	D and N Haveli	1,000	150	550	100
27.	Delhi	30,000	64,000	174,000	2,200
28.	Goa, Daman and Diu	5,000	1,500	8,300	1,600
29.	Lakshadweep	100	200	200	50
30.	Mizoram	3,000	2,000	3,500	700
31.	Pondicherry	7,000	3,600	4,900	1,600
32.	M/O Defence	203,000	12,000	59,000	3,600
33.	M/O Railways	28,000	16,800	288,000	2,400
34.	Commercial Distribution			4,500,000	
	All India	5,560,300	3,243,650	9,514,650	960,250

#### National Highways Damaged in Kerala Due to Floods

791. SHRI K. KUNJAMBU : Will the Minister of TRANSPORT be pleased to state :

(a) the extent of damage caused to the National Highways in Kerala due to the floods during this year ;

(b) the amount which has been sanctioned by the Government ;

(c) whether any study has been made to find a scientific method by which the National Highways in Kerala could be made more resistant to the recurring flood ; and

(d) is so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). Damages have occurred to both the National Highways No. 47 and 17 in Kerala due to heavy rains this year. The damages have been assessed and ad-hoc allotment of Rs. 25 lakhs have been made to the State Government for carrying out the necessary immediate repairs.

(c) and (d) No, Sir. The National Highways are designed to take care of normal floods.

#### Fall in Standard of Teaching in Central Schools

792. SHRI K. KUNJAMBU : Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :